

24. M/s Vivekananda Mills, Ahmedabad.

Times dated June 28, 1992;

[Translation]

Export of Husked Cotton Seeds

2608. SHRIMATI SHEELA GAUTAM: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been considerable fall in the exports of 'khali' of cotton seeds without shell, during the last three years;

(b) if so, the reasons therefor; and

(c) the measures taken to increase its export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Exports of cottonseed extractions have declined from 36,637 tons in 1989-90 to 1,912 tons in 1991-92.

(b) Indian cottonseed extractions have been rendered uncompetitive in the international market due to a variety of reasons including the high domestic cost of cottonseed, the long term decline in EEC prices caused by a sharp increase in the oil seeds production of EEC, their strict aflatoxin regulations and competition from China, Argentina and Kenya.

(c) Government have already taken a series of measures to improve policy environment for exports. These measures have been further reinforced by the new import Export Policy, which has come into force with effect from 1st April, 1992 for a period of five years.

[English]

Credit to Russia for Leather Imports

2609. DR. R. MALLU: Will the Minister of COMMERCE be pleased to state:

(a) whether Russia has sought credit for leather imports as reported in the Economic

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c). The Russian request for credit for leather imports has been received. This request is receiving the attention of the Government.

Coffee Board's Scheme for Educated Unemployed Youth

2640. DR. V. RAJESHWARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Coffee Board has any scheme under consideration to encourage opening of Coffee Houses and Coffee Centres for educated unemployed youth in the country;

(b) if so, the details thereof; and

(c) the incentives and assistance proposed to be given by Coffee Board in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c). The Coffee Board has envisaged a Scheme to open Liquid Coffee Centres in the various parts of the country by encouraging private entrepreneurs to open such Centres on franchise basis without any financial commitment on the part of the Board.

The assistance envisaged is limited only to the extent of offering free training on Coffee making, Coffee Centre Management, Coffee roasting and grinding, packing etc. The scheme also envisages grant of agency for sale of coffee powder to the entrepreneurs

after he has set up a Coffee Centre himself.

[Translation]

assistance provided to various State Road Transport Corporations during last three years, State-wise?

Assistance to State Road Transport Corporations

2641. SHRI DEVI BUX SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government provide financial assistance to the State Road Transport Corporations every-year; and

(b) if so, the details of the financial

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Central Government provides capital loan assistance to those State Road Transport Corporations established under the RTC Act, 1950 which do not incur any net loss or which run at break-even.

(b) The details are as under:-

1989-90		(Rs. in lakhs)
1.	Andhra Pradesh	80.00
2.	Gujarat	840.00
3.	Karnataka	140.70
4.	Maharashtra	465.80
5.	Orissa	39.40
6.	Rajasthan	159.70
7.	Uttar Pradesh	474.40
1990-91		
1.	Gujarat	1425.00
2.	Kerala	30.70
3.	Maharashtra	195.30
4.	Rajasthan	349.00
1991-92		
1.	Gujarat	372.50
2.	Karnataka	400.00
3.	Madhya Pradesh	156.80
4.	Rajasthan	70.70